

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1343/2021

SUKHVINDER SINGH & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 08-11-2021 This appeal was mentioned for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATHFor Appellant(s) Mr. Sumit Kumar Sharma, Adv.
Mr. Niraj Sharma, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

Upon mentioning, the matter is taken on the board.

The order dated 29.10.2021 stands corrected in the manner that the date of interim order shall be read as "01.09.2017" in place of "02.09.2016".

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER